


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ)
Tis Hazari Courts, Delhi

ORDER

Pursuant to the recommendations of the Seniority Committee and Selection Committee given in the joint meeting held on 04.09.2024, the previous order no. S&P(JJAs)/Admn.II(C)/2019/14512-592 dated 13.02.2019 is partially modified to the extent that following officials are hereby granted 'Notional Promotion' to the post of Judicial Assistant in the Pay Band of Rs. 9300-34800 (PB-II) with Grade Pay of Rs. 4600/- with effect from the dates mentioned against their names:

S. No.	Emp. Code	Official's Name (Sh./Ms.)	Father's/Husband's Name (Sh.)	Date of Promotion (Regular)	Date of Promotion (Notional)
1	13710 / 28561379	Mohd. Mushtaque	Ali Asgar	08.01.2009	22.08.2008
2	13733 / 42960411	Ravinder Kumar	Krishan Gopal	27.02.2009	22.08.2008
3	79248784	Naveen Kumar	Gopi Chand	02.04.2009	22.08.2008
4	28011854	Manisha	D/o Sardar Singh W/o Kamal Kishore	15.07.2010	22.08.2008


(SANJAY GARG-I)
Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi

No. 52985 - 53020
/S&P(JJA/JA/SJA)/Admn.II/2024

Dated, Delhi the 23 SEP 2024

Copy forwarded for information & necessary action to:

1. The Ld. Principal District & Sessions Judges, North / South / South-West, Delhi/New Delhi;
2. Personal Office of the undersigned;
3. The DDOs/Sr. AOs/AOs/AOs, Accounts Branches, Central / North / South / South-West, Delhi/New Delhi;
4. The Pay & Accounts Officers, Delhi/New Delhi (*through concerned Accounts Branches*);
5. The Branch In-charges, Recruitment Cell / Litigation Branch / Vigilance Branch, Central, THC, Delhi;
6. The Dealing Officials (Service Book), Accounts Branches, Central / North / South / South-West, Delhi/New Delhi;
7. The Pay Bill Clerks, Accounts Branches, Central / North / South / South-West, Delhi/New Delhi; Delhi/New Delhi;
8. The Dealing Officials, Personal File Seat, Admn. II, Central, THC, Delhi;
9. The Dealing Official, ACR Cell, Central, THC, Delhi;
10. Dealing Official, Website Committee, THC, Delhi for uploading on official website of this office under the tab 'Employees' Corner';
11. Dealing Official, LAYERS Seat, THC, Delhi for uploading on LAYERS;
12. All the concerned officials with the direction to exercise their 'Option Form' in the concerned Accounts Branch of their respective district for the purpose of fixation of pay.


Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi